

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 427 of 2010

Friday, this the 28th day of January, 2011

CORAM:

Hon'ble Ms.K.Noorjehan, Administrative Member

R Somarajan Nair
Senior TOA(P)
Customer Service Centre (CSC)
Telephone Exchange, Konni

Applicant

(By Advocate – Mr. K.A Abraham)

V e r s u s

1. Union of India represented by the Chief General Manager
Electrone BSNL, Thiruvananthapuram

2. General Manager,
Bharath Sanchar Nigam Ltd., Pathanamthitta, SSA, Thiruvalla

3. Area Manager
BSNL, Pathanamthitta

Respondents

(By Advocate – Mr.T.C Krishna)

This application having been heard on 28.1.2011, the Tribunal
on the same day delivered the following:

O R D E R

By Hon'ble Ms. K.Noorjehan, Administrative Member -

The applicant has filed M.A 70/11 to seek permission to withdraw the Original Application. It is stated that the respondents may consider his request for voluntary retirement. This Original Application may be treated as withdrawn. Ordered accordingly. No costs.

(Dated this the 28th day of January, 2011)


(K. NOORJEHAN)
ADMINISTRATIVE MEMBER

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